

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**15. IA 2227/2020 IA 2259/2020 IA 213/2021**  
**In C.P.(IB)-411(MB)/2019**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE**  
**NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

**NAME OF THE PARTIES: - Mr. Pankaj Joshi...Applicant**  
**IN THE MATTER OF**  
**Reliance Home Finance Ltd**  
**V/s**  
**Zaveri Constructions Pvt Ltd**

**Section: 45(1), 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Rahul Darji appeared for the Applicant. Adv. Harshit Gudhka appeared for the Respondent No.5. Counsel for the Petitioner seeks time to substitute the name in place of RP. Let the necessary amendment application be filed. List this matter on **14.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**